

 GRIHUM HOUSING FINANCE LIMITED Registered Office: 6th Floor, B Building, Ganga Trueno, Lohegaon, Pune, Maharashtra 411014				APPENDIX IV (See rule 8(11)) POSSESSION NOTICE (For Immovable Property)	
Whereas, the undersigned being the Authorised Officer of Grihum Housing Finance Limited (hereinafter referred to as "Secured Creditor" of the above Corporate/ Registrar office under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "said Act") and in exercise of the powers conferred under Section 13 (12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a demand notice below dated calling upon the below Borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13 (4) of the said Act read with Rule 8 of the said Rules of the Security Interest Enforcement Rules 2002 on the dates as mentioned herein below. The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of secured Creditor the amount and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. Details of Property taken in possession are herein below.					
Sr. No.	Name of the Borrowers	Description of Property	Possession taken Date	Date of statutory Demand Notice	Amount in Demand Notice (Rs.)
1	ASHOKE KUMAR MONDAL, ANJALI MONDAL, DEBENDRA NATH MONDAL, BABLU MONDAL, MINA MONDAL	All Piece And Parcel Of Land Measuring About 08 Decimals, More Or Less, Forming Part Of C.S. Dag No.169 Under C.S. Khatan No. 141, R.S Dag No. 139 Under R.S. Khatan No. 445 In Mouza North Kashipur Under Police Station Kashipur In The District South 24 Parganas Within The Limits Of Sankupur Gram Panchayet Together With A Two Storied Building Having Total Covered Area Of About 2612 Sq.Ft. (Ground Floor Measuring About 1382 Sq.Ft., First Floor Measuring About 1230 Sq.Ft.) And The Said Land/Premises Is Butted And Bounded As Under: On The North : Building On The South : Road On The East : Under Construction Building By West : Building.	17/09/2026	09/07/2026	Loan No. HL0011H14100277 Rs. 2360238/- (Rupees) Twenty Three Lakh Sixty Thousand Two Hundred ThirtyEight Only) payable as on 09/07/2026 along with interest @ 16 % p.a. till the realization.
2	MANOJ BERA, KRISHNA BERA	All That Piece And Parcel Of The Area Of Land Measuring 3 Kathas, Or 5 Decimals Within – Mouza – Dubhuria, JI No- 55, Dag/Plot No- R.S. – 488, L.R. – 526, L.R. Kh. No – 865, Adrs – Raniganj, P.S – Andol, Under Gram Panchayat, Dist – Paschim Bardhaman. The Land Also Bears The Land Is Butted And Bounded By :- East :- Anandamoy Anand, West :- Nisha Saraf, South :- 16' Wide Road, North :- Plot Of Ghosh Babu.	16/09/2026	09/07/2026	Loan No. HF0012H20100213 Rs. 2231451/- (Rupees) TwentyTwo Lakh ThirtyOne Thousand Four Hundred FiftyOne Only) payable as on 09/07/2026 along with interest @ 17.7 % p.a. till the realization.
3	LALBABU ISLAM, HAMIDA BIBI	All That Land Measuring About 3 Satak Forming Part Of R.S. & L.R. Plot No. 485, Khatan Nos. 1001 & 360, Under L.R. Khatan No. 3718, In Mouza Kanutia, J.L. No. 176, Under P.S. - Mayureswar, In The District Birbhum Within The Limits Of Kaleswar Gram Panchayat.	17/09/2026	09/07/2026	Loan No. LAP057420000000051598 Rs. 21232232/- (Rupees) TwentyOne Lakh ThirtyTwo Thousand Two Hundred ThirtyTwo Only) payable as on 09/07/2026 along with interest @ 17.7 % p.a. till the realization.
4	AKUL CHANDRA GARAI, SADHANA GARAI	All That Land Measuring About 5 Satak Forming Part Of L.R. Plot No. 2328, Khatan No. 1479, Under Present L.R. Khatan No. 1953, In Mouza Gaura, J.L. No. 206, Under P.S. - Dubrajpur, In The District Birbhum Within The Limits Of Paduma Gram Panchayet. Boundaries Of The Plot:- North:- Land Of Sodai Hazra, South:- Land Of Kartick Chandra Gori Same Plot, East:- Land Of Pond, West:- Panchayat Road.	16/09/2026	09/07/2026	Loan No. HF0013H21100059 Rs. 1878538/- (Rupees) Eighteen Lakh SevenEight Thousand Five Hundred ThirtyEight Only) payable as on 09/07/2026 along with interest @ 16.7 % p.a. till the realization.
5	RABIUL ISLAM SEKH, RAFIYA KHATUN, HAFUJA BIBI	All That Piece And Parcel Of The Area Of Land Ad Measuring 2 Decimals Within Mouza- Islampur J.L.No-140, Dag / Plot No-R.S.& L.R. - 2187, Khatan No:- 1493, Present L.R. Khatan No 5753, Adsr- Dubrajpur, P.S-Dubrajpur, Under- Dubrajpur Municipality Ward No- Dist- Paschim Bardhaman. The Land Is Butted And Bounded By (As Per Deed) On The East:- Vacant Land, On The West:- Road, On The North:- House, On The South:- House Of Others.	16/09/2026	09/07/2026	Loan No. HF0012H19100111 Rs. 533290/- (Rupees) Five Lakh ThirtyThree Thousand Two Hundred Ninety Only) payable as on 09/07/2026 along with interest @ 15.7 % p.a. till the realization. Loan No. HF0012H19100116 Rs. 966349/- (Rupees) Nine Lakh SixtySix Thousand Three Hundred FortyNine Only) payable as on 09/07/2026 along with interest @ 17.2 % p.a. till the realization.
6	FAJI RUDDIN, JAMAL FAJIRUD-DIN, SAHIDAN NESA	All That Land Measuring 11 Decimals Comprised In Mouza Chutiakhore [Paschim], J.L. No. 33 Appertaining To R.S Dag No. 7205 And 7206 Under R.S Khatan No. 689 Under P.S Chopra Within The Limit Of Chutiakhore Gram Panchayat In District Uttar Dinajpur, On The North :- By Property Of Bhotu Mohammed. On The South :- By Rafed. On The East: By Property Of Bhotu Mohammed. On The West :- By Bedeng.	18/09/2026	09/07/2026	Loan No. LAP062120000000055252 Rs. 553789/- (Rupees) Five Lakh FiftyThree Thousand Seven Hundred EightyFive Only) payable as on 09/07/2026 along with interest @ 18.2 % p.a. till the realization. Loan No. HL006210000000050503 Rs. 1021785/- (Rupees) Ten Lakh TwentyOne Thousand Seven Hundred EightyFive Only) payable as on 09/07/2026 along with interest @ 15.45 % p.a. till the realization.
7	BIKASH DAS, RUMA DAS	All That Piece Or Parcel Of Homestead Land Measuring 3(Three) Kathas Or More Or Less 0.05 Acre Appertaining To R.S Plot No. 64/20 And 64/21 Under Khatan No. 2, L.R. Plot No. 167 Under L.R. Khatan No. 921 Old L.R. Khatan No. 502 Mouza-Kharja, Pargana- Baikunthpur, J.L. No. 03, Sheet No. 1, P.S. Kotwali Dist. Jalpaiguri Under Arambida Gram Panchayat Area At Mohit Nagar, And Boundaries Of The Land :- North:- Mahendra Mistri, South:- Road And Land Of Nagendra Nath Das, East:- Land Of Bidhan Kumar Roy, West:- By Land Of Sushil Sutradhar And Others.	18/09/2026	09/07/2026	Loan No. HL0015H17100005 Rs. 85886/- (Rupees) EightyFive Thousand Eight Hundred EightySix Only) payable as on 09/07/2026 along with interest @ 18.7 % p.a. till the realization. Loan No. HL0015H17100111 Rs. 421940/- (Rupees) Four Lakh TwentyOne Thousand Nine Hundred Forty Only) payable as on 09/07/2026 along with interest @ 18 % p.a. till the realization.
In any case if there is any difference between the contents of local language publication and English newspaper publication, the content, of the English newspaper language published in Business Standard shall be prevail					
Date: 22.09.2026, Place: WEST BENGAL			Sd/- Authorised Officer, Grihum Housing Finance Limited		

 INDIA SHELTER FINANCE CORPORATION LTD. Home Loans DEMAND NOTICE					
Registered Office: 6th Floor, Plot-15, Sector-44, Institutional Area, Gurgaon, Haryana-122002 Branch Office: India Shelter Finance Corporation Limited (2nd Floor, Chawla Tower, Above Radio Mirchi Office, Shankar Nagar, Raipur, Chhattisgarh, Pin- 492001 • Krishna Complex, Sonchaitra Compound, Near Ravindra Nath Tagore Square, Old High Court, Station Road, Bilaspur, Chhattisgarh- 495004) • Skypark, Infront of Bhanita Nursing Home, Ravi Nagar, Raipur, Chhattisgarh- 492001 • (207.28 Khichariya Complex, Nehru Nagar, Bhiar- 490001, Durg) • (Sardar Patel ward, Main Road, Mungeli, Dist- Mungeli) NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002. NOTICE is hereby given that the following borrower/s who have availed loan from India Shelter Finance Corporation Ltd. (ISFCL) have failed to pay Equated Monthly Installments (EMIs) of their Loan to ISFCL and that their Loan Account has been classified as Non-Performing Asset as per the guidelines issued by National Housing Bank. The borrower/s have provided security of the immovable properties to ISFCL, the details of which are described herein below. The details of the Loan and the amounts outstanding and payable by the borrower/s to ISFCL as on date are also indicated here below. The borrower/s as well as the public in general are hereby informed that the undersigned being the Authorised Officer of ISFCL, the secured creditor has initiated action against the following borrower/s under the provision of the Securitization and Reconstruction of Financial Asset and Enforcement of security Interest Act 2002 and issued notice under this Act details mentioned below. If the following borrower/s fail to repay the outstanding dues indicated against their names within 60(Sixty) days of the notice, the undersigned will exercise any one or more of the powers conferred on the secured Creditor under sub-section (4) of the section-13 of the SARFESI Act, including the power to take the possession and sell the same. The public in general is advised not to deal with properties described herein below.					
S. No.	Name of the Borrower(s)/ heir/legal representative, Loan Account No.	Demand Notice / NPA date	Demand Notice Amount	Description of secured Asset(s) (Immovable properties)	
1	Mr./ Mrs. Ghanshyam Verma Mr./ Mrs. Namita Verma Ward No-19 Purani Basti Pathari Raipur, Chhattisgarh - 493116 Loan ID- HL49SVLONS000005109479 /AP-10257418	11-Sep-2026 05-Sep-2026	Rs. 982975/- (Rupees) Nine Lakh Eighty-Two Thousand Nine Hundred And Seventy-Five Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment.	All Piece And Parcel Of One Residential Property of Kh. No. 654/34, PH. No. 08 Gram Pathari, RNM Siliyari, Kurud, Tehsil and District Raipur CG Raipur, Chhattisgarh- 492001; admeasuring 1894.0 BOUNDARY- EAST - Road, WEST - House of Taran, NORTH - House of Nareesh, SOUTH - House of Mahesh	
2	Mr./ Mrs. Ishwar Sahu Mr./ Mrs. Pushpa Sahu Bhilai Dadar Khairat Khurd Po. Komakhn, Dist. Mahasamund Mahasamund, Raipur, Chhattisgarh - 493449 Loan ID- LAMHSVLONS000005187949 /AP-10440685	11-Sep-2026 05-Sep-2026	Rs. 1109100/- (Rupees) Eleven Lakh Nine Thousand One Hundred Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of Khasra no. - 614/4, P.H.N - 53, Mouja - Bhilai dadar, R.N.M - Mangesar Tehsil due as on 10-Sep-2026 and other charges and cost till the date of the payment - Komakhn, District - Mahasamund CG 493448 mahasamund Raipur, Chhattisgarh- 493448; admeasuring 1500.0 BOUNDARY- EAST - road, WEST - ishwar open land, NORTH - house of charma, SOUTH - house of kishun	
3	Mr./ Mrs. Harishchand Badhil, Mr./ Mrs. Ganeshya Gada, Mr./ Mrs. Roshani Baghel House Number 54 Ward Number 14 Karetli Khuiji Rajnandgaon Durg, Chhattisgarh - 490024 Loan ID- LA11VLLONS000005150010 /AP-10348526	11-Sep-2026 05-Sep-2026	Rs. 610984/- (Rupees) Six Lakh Ten Thousand Nine Hundred And Eighty-Four Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of Abadi Kh. No. 471/47, PH. No. 29, Gram Karetli, RNM Khuiji, Tehsil Dongargaron District Rajnandgaon CG 491661, Chhattisgarh - 496661; admeasuring 785.0 BOUNDARY- EAST - Property of Maheshwar, WEST - Gali, NORTH - Gali, SOUTH - Lagani	
4	Mr./ Mrs. Vishnu Kumar Dhruve, Mr./ Mrs. Pradyum Dhruve, Mr./ Mrs. Uma Dhruve Ward No 16 Jayant Nagar Bhind Ganjmandir Durg, Chhattisgarh - 491001 Loan ID- LA11CLLONS000005038032 /AP-10075524	11-Sep-2026 05-Sep-2026	Rs. 287159/- (Rupees) Two Lakh Eighty-Seven Thousand One Hundred And Fifty-Nine Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All piece and parcel of one Residential Property of PH. No-17 RNM- Durg Kh.No-31/1,31/2,32/4 Ka Tukda Mauja-sikola Gram Ward No-13 Mauja-sikola Gram Ward No-13 Durg, Chhattisgarh - 491001; admeasuring 2000.0 Boundary: East - Road 20' wide, West: Plot of Seller, North: Road 25' wide, South: Plot of Ashwini Thakur	
5	Mr./ Mrs. Omkrushna Nishad Mr./ Mrs. Santoshi Nishad Mr./ Mrs. Rajkumar Nishad Mr./ Mrs. Noman Lal Nishad Samoda Arang, Raipur, Chhattisgarh - 493441 Loan ID- HLHMSVLONS000005171304 /AP-10387752	11-Sep-2026 05-Sep-2026	Rs. 626810/- (Rupees) Six Lakh Twenty-Six Thousand Eight Hundred And Ten Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of Kh. no. - 1044/229 Adm. 700 Sq. Ft. P.H.N- 47/ New 16), Mouja - Samoda R.N.M - Samoda, Tehsil - Arang, District - Raipur CG, 493229 Raipur, Chhattisgarh - 493229; admeasuring 700.0 BOUNDARY- EAST - gully, WEST - Jitendra nath, NORTH - Jitendra nath, SOUTH - shyamal	
6	Mr./ Mrs. Kaml Bai Rajput Mr./ Mrs. Shankar Singh Rajput Dam Kapa Bilsapur Chhattisgarh - 495112 Loan ID- HL49SVLONS000005125884 /AP-10292178	11-Sep-2026 05-Sep-2026	Rs. 736314/- (Rupees) Seven Lakh Thirty-Six Thousand Three Hundred And Fourteen Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of P.H.N. 19 KH. NO. 491 MAUJA - DARRIKARA R.N.M. GANIYARI TEH SAKARI DIST. BILASPUR Chhattisgarh - 495330; admeasuring 1308.0 BOUNDARY- EAST - Gali, WEST - Plot of Malik, NORTH - Plot of Malik, SOUTH - Plot of Faleshwan and Vikas Porle	
7	Mr./ Mrs. Annappurna Markam Mr./ Mrs. Lokesh Marakam Makan No 83 Kadra Para Ward No 14 Taralim Bera Bemetara Raipur, Chhattisgarh - 491332 Loan ID- HL49SVLONS000005144082 /AP-10327619	11-Sep-2026 05-Sep-2026	Rs. 1381575/- (Rupees) Thirteen Lakh Eighty-One Thousand Five Hundred And Seventy-Five Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of Part of kh.no - 398/12, PH.N - 61 Mauja - Matipurena, Tehsil and district raipur CG 492015 Raipur, Chhattisgarh - 492015; admeasuring 1320.0 BOUNDARY- EAST - Lio Pandey ji, WEST - Lio Manju dewangan, NORTH - Road, SOUTH - Lio Verma ji	
8	Mr./ Mrs. Sunita Kurre, Mr./ Mrs. Pawan Kumar Ward No 15 Kapa Maro Bemetara Bemetara Durg, Chhattisgarh - 491340 Loan ID- LAMUSVLONS000005188146 /AP-10431902	11-Sep-2026 05-Sep-2026	Rs. 730052/- (Rupees) Seven Lakh Thirty Thousand And Fifty-Two Only) due as on 10-Sep-2026 and other charges and cost till the date of the payment	All Piece And Parcel Of One Residential Property of Part of Kh no 2888/2, PH. no. 12 Mouza Village Maro, RNM Maro Tehsil Nandghat Dist. Mungeli CG 491340 Durg, Chhattisgarh - 491340; admeasuring 2180.0 Boundary: East - Balance Land, West - Road, North - Land of Sugan, South - H/O Resham	
Place: Chhattisgarh, Date: 22/09/2026			(Authorized Officer) For India Shelter Finance Corporation Ltd		

 ROHA HOUSING FINANCE PRIVATE LIMITED Corporate Office : Unit No. 1117 & 1118, 11th Floor, World Trade Tower, Sector 16, Noida, Uttar Pradesh 201301.				
POSSESSION NOTICE (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002) Whereas the undersigned being the authorized officer of Roha Housing Finance Private Limited (hereinafter referred to as "RHFPL"), Having its registered office at JIT House, A 44/45, Road No. 2, MIDC, Andheri East, Mumbai-400 093 under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned below Under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice. The borrower mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that undersigned has taken Possession of the property described herein below in exercise of powers conferred on me under sub section (4) of section 13 of the Act read with the Rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers mentioned here in above in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the property will be subject to the Charge of Roha Housing Finance Private Limited for an amount as mentioned herein under and interest thereon. The Borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.				
Sr. No.	Name of the Borrower(s)/ Co-Borrower(s)/ Loan Ac No./Branch	Schedule of the Properties	Demand Notice Date & Amount	Date of Possession
1.	LAN : HLBIAPPSC00000519056 Branch - Bilaspur 1. MR. SUNNY AGRAWAL 2. NEHA AGRAWAL	OLD KH.NO.757, NEW KH.NO. 757/1 P.H.NO-44, MAUJA - MAHAMAND, R.N.M. - BILASPUR, TEH - BILASPUR, DIST - BILASPUR (C.G.), BILASPUR 495004, CHATTISGARH, INDIA.	14/09/2026 Rs. 36,20,848 /-	18.09.2026
Date - 22.09.2026, Place - CHHATTISGARH			Authorized officer, Roha Housing Finance Private Limited	

APPENDIX -IV-A. E-AUCTION-PUBLIC SALE NOTICE OF IMMovable PROPERTIES FOR SALE OF IMMovable ASSETS UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 8(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 Reg. Off :- 6th Floor, Anandilash, Sector 22, G. Marg, New Delhi-110001, PH:-011-23351711, 23351712, 23351714, Web:-www.enbhousing.com BRANCH ADDRESS: 5TH FLOOR, SOUTH BLOCK, PREMISES NO.1, KVD STREET, KOLKATA, NORTH WEST BENGAL									
NOTICE is hereby given to the public in general and in particular to the borrower/s, a guarantor/s indicated in column No-4 that the below described immovable property has been mortgaged to the Secured Creditor, the constructive Possession of which has been taken (as described in Column No-5) by the authorized Officer of M/s PNB Housing Finance Limited Secured Creditor, will be sold on "AS IS WHERE IS, AS IS WHAT IS AND WHAT EVER THERE IS BASIS" as per the details mentioned below. Notice is hereby given to borrower/s (mortgagee/s)/Legal Heirs, Legal Representative, (whether known or unknown), executor/s, administrator/s, successor/s, assignee/s of the respective borrower/s (mortgagee/s) (since deceased) as the case may be indicated in Column No-4 under Sub-Section 4 of the Security Interest Enforcement Rules, 2002 to attend as on date. For detailed terms and conditions of the sale, please refer to the link provided in M/s PNB Housing Finance Limited secured creditor's website i.e. www.pnbhousing.com									
S. No.	Loan Code No./ Branch	Name of the Borrower/ Co-Borrowers	Demand Notice Date and Amount	Reserve Price	Total Outstanding Loan Amount	Description of Secured Asset (Immovable Property)	Reserve Price	Loan Code No.	Reserve Price
1.	(Loan Code No. 06210000398; Barrackpore Branch)	Sachitra Biswas (Borrower), Swadesh Biswas (Co-Borrower)	09-Jan-25 Rs. 686795/-	Rs. 6,50,000/-	Rs. 967626/- as on 15 SEP, 2025	ALL THAT PIECE AND PARCEL OF LAND ADMEASURING MORE OR LESS 8.60 DECIMALS ALONGWITH PUCCA STRUCTURE ADMEASURING MORE OR LESS 55 SQFT SITUATED AT MOUZA - SINDRANI BEARING JI NO - 1, HAL TOLUI - 15, LR KHATIAN NO - 5614, RS & LR DAAG NO 2165, UNDER P.S - BAGDA, DISTRICT - 24 POKS (N). Boundaries:- East: 8 FT Wide Kutcha Road, West: Land of Indrajit Bhaktia, North: Land of Sulekha Rani Biswas, South: Land of Gurupada Halder	Rs. 14,20,000	Rs. 14,20,000	Rs. 13,18,26
This is a 15 DAYS SALE NOTICE UNDER SARFESI ACT, 2002 which is hereby given to the Borrower (s), Co-Borrower (s) and Guarantor (s) that the above described immovable property mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorized Officer, will be sold by way of Private Treaty on "As is where is", "As is what is", and "Whatever there is" basis to recover the amount due to Aadhar Housing Finance Ltd. If the Borrower(s), co-borrower(s) have any buyer who is ready to purchase the secured asset at price above the given reserve price than Borrower(s), Co-borrower(s) must intimate to AHFL one day in advance before 12-10-2025 then AHFL shall give preference to him. If Borrower(s), co-borrower(s) fails to intimate one day in advance before 12-10-2025 the AHFL will proceed a lth sale of property at above given reserve price. The property is being sold with all the existing and future encumbrances whether known or unknown to AHFL. The Authorized Officer/ Secured Creditor shall not be responsible in any way for any third-party claims/rights/dues. The purchaser should conduct due diligence on all aspects related to the property (under sale through private treaty) to his satisfaction. The purchaser shall not be entitled to make any claim against the Authorized Officer/ Secured Creditor in this regard at a later date. The Date of Sale is fixed for 12-10-2025. This newspaper publication and the data contained herein is intended for general public dissemination. Any reproduction, distribution, transmission, or republication of this content, in whole or in part, in any form or by any means, whether print, digital, electronic publication in any form, e-mail or web publications, or otherwise through any mode is strictly prohibited. Any unauthorized use of the above content through any mode may result in appropriate legal action by AHFL.									
Place: Barrackpore Date: 22.09.2026						(Authorized officer) For Aadhar Housing Finance Limited			

**BIDHAN CHANDRA
KRISHI VISWAVIDYALAYA**

TENDER NOTICE

**Nodal Officer (AICRP-Seed-Crops),
BCKV invites e-Tender from eligible
parties for tendering of – New 25 kg
Jute bag for paddy seed 1500 nos.
under BCKV, e-Tender ID No. 2026_
BCKV_1042517_1 & Tender Ref.
AICRP-Seed/22/26-27 dated
10.09.2026. Last date of submission
of tender within 7 days after
uploading it into website (upto 3 PM).
Visit - <https://wbtdenders.gov.in>**

GOVERNMENT OF WEST BENGAL
INFORMATION WANTED



This is the photograph of **Sayanti Ghosh @ Mampi**, Father's Name - **Sanat Kumar Ghosh**, of Vill - Tulshi Charan Ghosh Street, PO - Harinarvi, PS - Sonarpur, Dist - South 24 Pgs. Who has been missing since 05.09.2026, at about 15.00 hrs. Residential area under Sonarpur PS.

**SEALED BID (QUOTATION)/
#6-27 of EE/TD/P.W.Dte.,
invites for the works-**

and Dining Room for providing
support to the CAPF and SPF for
Program AC under different PS of
of Electrical Installation as per

02.09.2026 at 10:00 AM.

and to visit for details the website-

**II-
Engineer,
nluk Division**



রিজিওনাল অফিস:
কলকাতা (উত্তর)

৪ নং ফোর, ৩৩, এন এস রোড
কলকাতা-৭০০০০১

রায় প্রেসিডেন্স আবশ্যক

লিড ডায় গ্রাউন্ড ফোর/সাইট ফোর

উপনির্মাণ এবং বিদ্যমান বিত, অ্যাকাইরার গ্রাউন্ড উপনির্মাণ প্রকল্পের নিমিত্ত প্রাপ্ত টিকানার নিম্নলিখিত বৈধতার পরে প্রকল্পের নিয়ন্ত্রণ এবং পরিচালনা করা যাবে।

একটি বড় প্লট বাসের নামের ডিগ্রির ভেতর তার উপর 'BID E' চিহ্নিত করে উপরে টিকানার জমা দিতে হবে।

৪ নং ফোর: <http://www.centralbankofindia.bank.in> -এর প্রকল্প ফর্ম ডাউনলোড করে পূরণ করে পাওবে।

৫ নং ডিগ্রি: কলকাতা উত্তর, ৩৩ এন এস রোড, ৪ নং ফোর থেকে পানোবে।

৬ নং অফিসার রয়েছে। ফার্ম করে কোনও দলদায়ি বা

সিই অর্থসহ

নিম্নলিখিত ১১ কিমিঃ
রাষ্ট্রাধীন অর্থায়ন আইনিউ,
৫১-গোবিন্দপুর্ন

নিম্নলিখিত ১১ কিমিঃ অর্থ
৮, কলকাতা-৭০০১১৯)

কক্স:

৪৮০৮৮৪৬০১২

৮৮৩৮২০৮০৯০৫

৪৮২৪৬৪১০৮৮৮

emkolkrr@centralbank.in



This is the photograph of **Mithu Rani Khatun**, Father's Name - **LA. SK Rashid**, of Vill - **Chingnipota**, **Balarampur**, PO - **Katbeltala**, PS - **Budge Budge**, Dist - **South 24 Pgs.** Who has been missing since **05.09.2026**, at about **11.00 hrs.**, Residential area under **Budge Budge PS**, Description of this Missing person is: **Age - 25 Years (Approx).**

GOVERNMENT OF WEST BENGAL
e-TENDER NOTICE
E-Tender is being invited for "selection of reputed Bidder/Contractor/Agencies for Washing of Linens at ESI Hospital Budge-Budge, P.O. Doulaput, BBT Road, via Vivekananda Pally, P.S. Mahesthala, Kolkata-700139. NIT, Terms and conditions & other bid documents will be available in the website www.wbtenders.gov.in.
Sd/-SUPERINTENDENT ESI HOSPITAL
BUDGE-BUDGE. (CA-T180228/3) 2026

IDCO
M. (E)-II of 2026-2027
percentage rate open tender in two
enhance of Golf Course within
a. "[2026-2027]" for resourceful
eligible outsiders in the manner
under notice available on <http://www.idco.gov.in>
18.09.2026 at 11.00 A.M.
to this e-tender would appear
to be published.
Manager (Engg.) -II
IDCO

[illegible]

Language - Bengali. Please Contact
Officer in Charge, Missing Persons
Bureau, C.I.D., West Bengal, Bhabhani
Bhaban, Kolkata-700027, Phone
No. 033-24561062

ICA-D 14366(3)/2026

এমএসটিসি লিমিটেড
(হাজার সর্বস্বত্বের একটি সংস্থা)
১০২ হাউজিং কমপ্লেক্স, ৩য় ফ্লোর,
আবুলাফিজ নগর-১৫০০২৯, উত্তর
ঢাকা-১২, এয়ার্টেইল টাওয়ার,
নোয়াখালী নগর, ন্যাশানাল-১১০০২৯

**আগ্রহ প্রকাশ্য ('উ'আই)
আত্মীয়ক বিভাজন**

এমএসটিসি দ্বারা এমএসটিসি-র বিভিন্ন গ্রাহককে
মূল্যায়িত করে, তাদের কার্যক্রম স্থাপত্য ও
যন্ত্রপাতি, জমি ও ভবন, আত্মীয়ক সম্পদ ও
সিকিউরিটিজ-এর মূল্যায়নকারীরা
আত্মীয়কভুক্তির প্রস্তাবনা অন্যান্য আগ্রহ
প্রকাশ্য ইতিবাচক। এমএসটিসি/কাপোর্ট
ইন্টারন্যাশনাল (হোল্ডিংস) লিমিটেড/২/১৬-২১/
ইটি/১২ (একোপাত্তা নং নং অফ ডায়ালিস
২০২৬) মাধ্যমে প্রকাশ্য আগ্রহ প্রকাশ্য জমা
করে তারিখ ১২.১১.২০২৬ তারিখ
দুপুর ০৮ পর্যন্ত স্বাক্ষরিত তথ্যাদি এবং ইতিবাচক
প্রস্তাবনা, অনুগ্রহ করে www.mstcinda.co.in,
www.mstcecommerce.com/
এপ্রকণ দেখুন।

**GOVERNMENT OF WEST BENGAL
RIP Notice**

On behalf of Basumati Corporation Limited, a Govt. Of West Bengal undertaking, the undersigned invites RIP (Tender ID No. 2025 BCL 1042862) from the reputed & bona-fide Press/Press Agency for enlistment as "Printing Associates" for providing services for pre-printing and printing works and delivery. Interested agencies must submit the proposal through e-tender portal at

[illegible][illegible]

to arrive at 12.30 pm, when it will be single bid only, after which printing Advertiser's Advertisement(s) will be selected on the basis of eligibility criteria, technical evaluation etc. Pre-Bid meeting will be held on 23.09.2026 at 2pm, at BCL, 156, B. B. Ganguly Street, Kol-12. The bids will be opened on 24.09.2026 at 12.30 pm at Basumatil Corporation Limited, 156, B. B. Ganguly Street, Kol-12. Sd/- Managing Director BCL
ICA-11805(12/2026

Tender Notice

Sealed tenders under two-bid system (Technical & Financial) are invited from registered, experienced, and financially sound agencies/contractors.

TENIT No: 17/ Sonamukhi block/ VB-G R/G 2026-27 (St Call) Dated :- 17/09/2026

Start Date & Time for Tender Submission (Dropping): September 28, 2026 (Up to 04:00 AM) For more details, please visit <https://tenders.wb.gov.in/> and <https://bankura.gov.in/>

Sd/-
Programme Officer &
Block Development Officer
Sonamukhi, Bankura

[illegible][illegible]

স্বাঃ ৫
ল কলেজ
স্বাস্থ্যমন্ত্রী

কথা হবে। দুর্গাপুরের বিধানসভার ১৫০ উদ্বোধন করে এ কথা জ্ঞানেন্দ্রনাথ স্বাস্থ্যসি-
জনম্মা চতুষ্টাশাধ্যায় বলেন, 'চার মাসের
কটি মেডিক্যাল কলেজের উদ্বোধন হল
এই তারিখে। এটা আমাদের ভালই ইঞ্জি-
করে এগিয়ে নিয়ে যেতে হবে। তবে বাস্তব-
বা'দিককে এদিনই, বর্মান্বয়ের তালিকাত-
করে দিল স্বাস্থ্য দপ্তর। সোমবার দুর্গাপুরে
ই মেডিক্যাল কলেজের এটি হাসপাতাল
ক'বুপক্ষ আমাকে জানিয়েছে, তারা ওই
সপাতা ছাড়া মেডিক্যাল কলেজ চালিয়ে
বন্ধ করে দিয়েছি।' স্বাস্থ্যমন্ত্রী আরও
জ্ঞানেন্দ্রনাথ বলেন না। প্রতিষ্ঠা নিয়ে ভাল



শারদ্বত মুখার্জি, উচ্চশিক্ষা
 প্রায়। ছবি: প্রতিবেদক

‘শীল হতে হবে।’ তিনি জানান, ‘রাজ্য জুড়ে
ও উন্নতমানের চিকিৎসা পরিষেবা দেওয়ার
ধি হিসেবে উপস্থিত ছিলেন কেন্দ্রীয় বিজেপির
রাজ্যের স্বাস্থ্য রাস্ত্রমন্ত্রী সুমনা সরকার। এদিন
র স্বাস্থ্য সচিব নারায়ণ স্বরূপ নিগম দুর্গাপুর

ন রেকর্ডিং
মন্ত্রী সুমনা

খাঁকি। প্রথমে পড়াশোনা। পরে রাজনীতি
র অবকাশ
বও বেছে
রেব কাজ।
অনুরোধ
জোগান
ফেললেন
নিয়েছেন,
ছেন। বাবা
ছিল। পরে
কিভাবে।



মন্ত্রী সুমনা সরকার গান
গাইছেন। ছবি: পার্থ রায়



মন্ত্রী সুমনা সরকার গান
গাইছেন। ছবি: পার্থ রাত্তা

কাটের দ্বারস্থ
মের কং প্রার্থী

তবেদন

কারে কলকাতা হাইকোর্টের দ্বারস্থ নন্দীগ্রামের স্থানীয় মিলন প্রধান। পাঁচটি মামলায় নিরাপত্তা জরিপ নিয়েছেন তিনি। মঙ্গলবারই বিচারপতি জলসামে মামলার শুনানির সম্ভাবনা রয়েছে। সৌগত ভট্টাচার্যের এজলাসে মিলন প্রধানের অভিযোগ করেন। কংগ্রেস প্রার্থীর আইনজীবী কল্লের বিরুদ্ধে বেশ কিছু মামলা রয়েছে অন্য

য ভোটের আবেদন স্ত্রীর

খানসভা উপনির্বাহন। তার আগে রক্ষাকবচ পরেছেন তিনি। এদিকে, নন্দীগ্রামবাসীকে পাশে জানালেন কংগ্রেস প্রার্থী মিলন প্রধানের স্ত্রী মম্বার হলদিয়া আদালত ৫ অক্টোবর পর্যন্ত তে রাখার নির্দেশ দিয়েছে। এদিন, প্রচারে সভাপতি শুভঙ্কর সরকার বলেন, ‘কংগ্রেস ফ জেলে পাঠানোয় সাধারণ মানুষের কাছে বড়ছে।’

পূরের তৃণমূল
খুনে গ্রোপ্তার ও

স্টেশন

য়েত প্রধান বিজ্ঞানবাহু বাগের অপহরণ ও
জন্মকেন্দ্র প্রেক্ষাপট করণে পাটনাশুর থানা
প্রধান, মঙ্গল প্রধান এবং নেহাশিস মাজি
লোতে হোলে হোলে বিচারক তাদের জেল
না। পুলিশের করণে জানানা হয়েছ
পর্ববর্তীতে তাদের নিজের ফোফো
জানানা হয়ে আদালতের কাছে। জান
জানা বাগের লিখিত অভিযোগের ভিত্তি
নয়ন বিকল্পে একাধিকারী দায়ের করে
পুলিশ। প্রত্যেক গা বৃহৎসংখ্যার দুপুরে
লিডি গ্রামে বাড়ির সামনে থেকে বিজ্ঞকে
নে নিয়ে যায় দুষ্কর্তার। বেহুড়ক মাথার
সিলে সিলে ফেলে রেখে চম্পকীয়ে তার